

Statement-II

State/Union Territory	Complaint received
1. Goa	Inmates of the working women's hostel of Gomantak Maratha Samaj in Panaji have alleged harassment by the hostel management and attempted closing down of the hostel on the pretext of renovation of the hostel building. The complaints have been referred to the State Government for necessary action.
2. Karnataka	1. The working women's hostel of H.M.S. Education Society, Tumkur has been misused as a boys' hostel. The State Government has been advised to take over the hostel building and put it to use as a working women's hostel. 2. According to a complaint received, D.B.E. Society, Bijapur has been constructing a commercial shopping complex on the land on which construction of a working women's hostel has been sanctioned. The complaint has been referred to the State Government for inquiry and report.
3. Madhya Pradesh	The Working Women's Hostel of Malav Mahila Kalyan Parishad, Ujjain has been leased to a government women college. The State Govt. has been advised to have the college vacate the hostel building and to put the hostel building to use as a Working Women's Hostel.
4. Maharashtra	An inmate of the working women's hostel of Maharashtra Academy of Engineering and Educational Research in Pune had alleged harassment by the hostel management. Her complaints have been referred to the State Government for necessary action.
5. Delhi	Inmates of two working women's hostels of New Delhi Municipal Council have petitioned the High Court of Delhi against increase in license fee/charges. The matter is sub judice.

*[English]***Industrial Units Covered by CISF**

3178. SHRI MADHAV RAO PATIL:
SHRI A. VENKATESH NAIK:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the industrial units in Maharashtra and Karnataka covered by Central Industrial Security Force in the Public and Private Sectors;

(b) the charges collected per annum for providing security force during last one year;

(c) whether more units are likely to be covered by CISF; and

(d) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) CISF is deployed only in Public Sector Units. Statements gives the details of deployment is enclosed.

(c) and (d) At present no proposal is pending for fresh induction of CISF in these States.

Statement

I. List of Public Sector Undertakings alongwith payment details where CISF is deployed in Maharashtra and Kamataka

MAHARASHTRA

Sl. No.	Name of Public Sector Undertaking	Bills raised during 1998	Payment received during 1998
1	2	3	4
1.	Gas Authority of India Ltd., Ussar.	43,12,162	43,12,162
2.	Hindustan Petroleum Corporation Limited, Mumbai.	2,77,65,115	2,60,62,300
3.	Bharat Petroleum Corporation Limited, Mumbai.	2,08,83,786	1,94,96,625
4.	Mazagon Dock Limited, Mumbai.	2,60,62,518	2,24,04,370
5.	Nhava Yard, Mumbai.	46,08,887	46,08,887
6.	Maharashtra Gas Cracker Complex, Nagothane, Raigad.	3,56,96,292	3,56,44,735
7.	Oil and Natural Gas Commission, Mumbai.	6,39,38,739	6,39,38,739
8.	Rashtriya Chemicals and Fertilizers Limited, Chembur.	3,44,81,146	3,20,97,802
9.	Rashtriya Chemicals and Fertilizers, Thal.	1,57,21,096	1,57,21,096
10.	Hindustan Organic Chemicals, Rasayani.	1,69,95,251	1,69,95,251
11.	Jawaharlal Nehru Port Trust, Sheva.	2,58,46,959	2,58,46,959

1	2	3	4
12.	Hindustan Anti-Biotics Limited, Pimpri, Pune.	97,93,868	15,15,515
13.	Hindustan Insecticides Limited, Rasayani.	95,70,664	97,37,493
14.	Lubrizol India Limited, Thane.	87,20,099	87,20,099
Total		30,43,96,852	28,71,01,703

II. KARNATAKA

1.	BHEL, Bangalore	77,56,799	67,29,807
2.	DIOM, Donamalli	87,94,670	87,94,670
3.	KOCIL, Kudremukh	3,32,44,827	3,32,44,827
4.	ISRO, Bangalore	1,92,24,081	1,86,01,117
5.	MCF, Hussan	62,25,473	54,92,028
6.	THEP, Thungbhadra	47,39,607	5,98,510
7.	NPC, Kaiga	1,12,57,533	1,08,82,133
8.	NMPT, Mangalore	1,71,73,106	1,71,73,106
9.	NNP, Mysore	95,75,816	96,75,816
Total		11,79,91,912	11,10,92,014

Protection/Upgradation of Cultural Diversity

3179. SHRI SADASHIVRAO D. MANDLIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government are making any efforts for the advancement and propagation of cultural diversity in the country;

(b) if so, the details of the specific schemes under implementation in this regard;